

(b) and (c). Only two officials are working in the Kendriya Vidyalaya Sangathan on re-employment basis—the Deputy Commissioner (Administration) and one Assistant. The cases are under process.

Demands of all India motor Transport Congress

5355. SHRI A. NEELALOHITHA DASAN NADAR: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government are aware of the demands of the All India Motor Transport Congress at their 97th Annual Meeting;

(b) if so, the details thereof;

(c) the reaction of the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) No such reference has been received.

(b) and (c). Do not arise.

Criminal Cases against Red Cross St. John and Allied Institutions

5356. SHRI NIHAL SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Government do not release its annual grant to organisations such as Indian Red Cross Society, St. John Association etc. till they produce a certificate to the effect that no criminal cases are pending against any of their office bearers;

(b) if so, whether Government had released grants for 1981-82 to the Indian Red Cross Society and St. John Association and other such institutions even where criminal cases were pending against some of the office bearers of these organisations; and

(c) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI): (a) to (c) Annual grants to organisations like Indian Red Cross society, St. John Ambulance Association are made on receipt, *inter-alia*, of a certificate from the concerned institutions that they are not involved in any proceedings relating to the accounts or conduct of any of its office bearers. The grants for the year 1981-82 were released to the Indian Red Cross Society and the St. John Ambulance Association after the said institutions had confirmed that they were not involved in any proceedings relating to the accounts or conduct of any of the office bearers.

Benefit of Acupuncture treatment

5357. SHRI RAMPRASAD AHIRWAK:
SHRI SURAJ BHAN:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) names of countries where acupuncture treatment is recognised;

(b) whether there has been a survey to the extent of benefit being derived by patients in India of this branch of healing;

(c) whether Government propose to encourage its benefits and, if so, how and if not, the reasons thereof,

(d) common diseases upon which acupuncture has been found reasonably effective in China, Sri Lanka and other practising countries; and

(e) cities in India where people are getting benefit of acupuncture treatment?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI): (a) According to the information available, acupuncture treatment is being practised in China, Hong Kong and Sri Lanka.

(b) No.

(c) The Government of India had deputed some of its officers to China for training in acupuncture to enable them to understand the merits and demerits of this technique.